

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:719
ANSWERED ON:12.11.2010
SERVICES OF ANGANWADI WORKERS AND HELPERS
Rao Shri Sambasiva Rayapati

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received representations from Anganwadi workers and helpers seeking regular policy for their appointment and service and better remuneration at par with the Government servants;
- (b) if so, the details thereof;
- (c) whether their demands are still pending with the government;
- (d) if so, the reasons therefor; and
- (e) the time by which the decision is likely to be taken thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) : Representations received by the Government from time to time indicate that the major demands of AWWs and AWHs include grant of status as Government employees besides improved service conditions.

ICDS Scheme envisages the Anganwadi Workers (AWWs) and Helpers (AWHs) as "honorary workers" who are appointed preferably from the local community, on part-time basis. They are paid monthly honorarium. In addition, they are extended facilities such as paid absence on maternity and insurance cover under the Anganwadi Karyakartri Bima Yojana. There is also a reservation of 25% of the vacant posts of Supervisors for AWWs and reservation of 25% of vacancies of AWWs for AWHs.

The matters of selection, appointment, retirement and other benefits of AWWs/AWHs are all handled by the State Governments/UT Administrations.

Various State Governments 87 have been giving additional benefits as honoraria or other facilities out of their own resources.

In view of the nature of work of the AWWs/AWHs, they are not treated as Government employees.